

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4087
ANSWERED ON:20.12.2005
TERMS AND FITNESS CERTIFICATE FOR SHIPS
Modi Shri Sushil Kumar

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Directorate of Shipping has asked big and small ships sailing in the rivers of Bihar to get a fitness certificate from West Bengal;
- (b) if so, the details thereof;
- (c) whether all the ships of Bihar have to go for fitness to West Bengal in absence of the facility of dry dock in Bihar; and
- (d) the measures being taken by the Government to provide this facility even in Bihar?

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a): No, Sir.

(b): Does not arise.

(c) & (d): Government of India is not aware of any such difficulties. As per Inland Vessels Act 1917, the matter of issue of fitness certificate falls within the jurisdiction of State Government.